

# HIGH COURT OF JHARKHAND

## INFORMATION

1. During the ensuing Annual Summer Vacation, 2023:-

- (a) fresh A.B.A./B.A. matters and matter relating to suspension of sentence etc. filed during the vacation shall be taken up for hearing.
- (b) new cases filed with I.A. praying for stay or any other interim relief filed during the vacation shall also be listed for hearing.
- (c) in all other pending Civil and Criminal matters, in which urgency has arisen during the period of vacation, mentioning for disposal of stay matters or for any other interim relief only, may be made by the concerned Advocate / Party in person before the senior most Judge holding Court during the Annual Summer Vacation, 2023.

**By order of Hon'ble the Chief Justice,**

Sd/- (Mohammad Shakir)  
Registrar General

## HIGH COURT OF JHARKHAND, RANCHI

Administrative Order No.:- 02 / R&S / 2023

Dated: - 19.05.2023

Please take notice that during the ensuing Annual Summer Vacation from 22<sup>nd</sup> May, 2023 to 9<sup>th</sup> June, 2023 the Hon'ble Vacation Judges will hold Court in the following manner and dates:-

Sl. No.	Date of holding Courts	DB / SJ	Matters
1.	23.05.2023	DB & SJ	Urgent Civil Matters and Criminal Matters
2.	26.05.2023	DB & SJ	Urgent Civil Matters and Criminal Matters
3.	30.05.2023	DB & SJ	Urgent Civil Matters and Criminal Matters
4.	31.05.2023	DB & SJ	Urgent Civil Matters and Criminal Matters
5.	02.06.2023	DB & SJ	Urgent Civil Matters and Criminal Matters
6.	06.06.2023	DB & SJ	Urgent Civil Matters and Criminal Matters
7.	07.06.2023	DB & SJ	Urgent Civil Matters and Criminal Matters
8.	09.06.2023	DB & SJ	Urgent Civil Matters and Criminal Matters

**By order of Hon'ble the Chief Justice,**

Sd/- (Mohammad Shakir)  
Registrar General

# HIGH COURT OF JHARKHAND, RANCHI

Administrative Order No.:- 03 / R&S / 2023

Dated: - 19.05.2023

Please take notice that the timing for the Court and Offices during the ensuing Annual Summer Vacation from 22<sup>nd</sup> May, 2023 to 9<sup>th</sup> June, 2023 will be as under:-

1.	For sitting of the Courts	9:00 A.M.
2.	Section attached with the Court & Judicial works-on Court working days	8:30 A.M. to 3:30 P.M.
3.	Section attached with the Court & Judicial works-on Non-Court working days	10:00 A.M. to 5:00 P.M.
4.	Section not attached with the Court & Judicial works	10:00 A.M. to 5:00 P.M.
5.	All Sections – on Saturdays	10:00 A.M. to 1:00 P.M.

By order of Hon'ble the Chief Justice,

Sd/- (Mohammad Shakir)  
Registrar General